

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 40 OF 2019 &
IA NO. 192 OF 2019

Dated : 9th July, 2019

In the matter of:

Noida Power Company Limited

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission&Anr

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **04.09.2019.**

PS/Court Master

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